



KARNATAKA LOKAYUKTA

No.LOK/INQ/14-A/51/2014/ARE-7

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001.
Dated 28.09.2020.

RECOMMENDATION

Sub:- Departmental inquiry against Shri D.R.Mohan Kumar, Village Accountant, Hebbalu Circle, Halebidu Hobli, Belur Taluk, Hassan District-reg.

Ref:- 1) Government Order No.RD 50 BDP 2013 dated 30.09.2013.

2) Nomination order No. LOK/INQ/14-A/51/2014 dated 03.02.2014 of Upalokayukta, State of Karnataka.

3) Inquiry report dated 25.09.2020 of Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru.

~~~~~

The Government by its order dated 30.09.2013 initiated the disciplinary proceedings against Shri D.R.Mohan Kumar, Village Accountant, Hebbalu Circle, Halebidu Hobli, Belur Taluk, Hassan District, [hereinafter referred to as Delinquent

Government Official, for short as 'DGO'] and entrusted the departmental inquiry to this Institution.

2. This Institution by Nomination Order No. LOK/INQ/14-A/51/2014 dated 03.02.2014 nominated Additional Registrar of Enquiries-3, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct departmental inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, by order dated 14.03.2014, Additional Registrar of Enquiries-6 was re-nominated and by order dated 03.08.2016, Additional Registrar of Enquiries-1 was re-nominated and finally by order dated 04.07.2017, Additional Registrar of Enquiries-7 was re-nominated as the Inquiry Officer to continue the said departmental inquiry.

3. The DGO - Shri D.R.Mohan Kumar, Village Accountant, Hebbalu Circle, Halebidu Hobli, Belur Taluk, Hassan District, was tried for the following charges :-

“ನೀವು ಶ್ರೀ ಡಿ.ಆರ್.ಮೋಹನ್ ಕುಮಾರ್ (ಇನ್ನು ಮುಂದೆ ಆಪಾದಿತ ಸರ್ಕಾರಿ ನೌಕರರೆಂದು ಆ.ಸ.ನೌಕರ ಎಂದು ಸಂಭೋದಿಸಲ್ಪಡುವ) ಹಾಸನ ಜಿಲ್ಲೆಯ ಬೇಲೂರು ತಾಲ್ಲೂಕಿನ ಹಳೇಬೀಡು ಹೋಬಳಿಯ ಹೆಬ್ಬಾಳು ವೃತ್ತದ ಗ್ರಾಮ ಲೆಕ್ಕಿಗರೆಂದು ಕಾರ್ಯನಿರ್ವಹಿಸುವಾಗ, ಹೆಬ್ಬಾಳು ಗ್ರಾಮದ ಶ್ರೀ ಹೆಚ್.ಹೆಚ್.ಶಿವಕುಮಾರ್ ಎನ್ನುವವರು ಅವರ ತಾಯಿಗೆ ಸಂಬಂಧಿಸಿದ ವೃದ್ಧಾಪ್ಯ ವೇತನದ ಕಡತವನ್ನು ಸಂಬಂಧಿಸಿದ ಕಛೇರಿಗೆ ಕಳುಹಿಸಲು ದಿನಾಂಕ: 02/05/2011 ರಂದು ಅಂದಾಜು ಮಧ್ಯಾಹ್ನ 12:00 ಗಂಟೆಯ ಸಮಯದಲ್ಲಿ ನಿಮ್ಮನ್ನು ಭೇಟಿಯಾಗಿ ಕೋರಿದಾಗ, ನೀವು ನಿಮ್ಮ ಕರ್ತವ್ಯವಾಗಿದ್ದ ಅವರ ಕೆಲಸವನ್ನು ಮಾಡಿಕೊಡಲು ರೂ.2,000/- ಲಂಚದ ಹಣದ ಬೇಡಿಕೆ ಇಟ್ಟಿದ್ದೀರಿ.

ಮುಂದುವರೆದು, ದಿನಾಂಕ: 04/05/2011 ರಂದು ಮಧ್ಯಾಹ್ನ ಹಳೇಬೀಡಿನ ನಾಡ ಕಛೇರಿಯ ಉಪ ತಹಶೀಲ್ದಾರ್ ಕಛೇರಿಯ ಎದುರಿಗೆ ನೀವು ದೂರುದಾರ ಶ್ರೀ ಹೆಚ್.ಹೆಚ್.ಶಿವಕುಮಾರ್ ಅವರಿಂದ ಶ್ರೀ ವೆಂಕಟೇಶ್ ಎನ್ನುವವರ ಸಮಕ್ಷಮ ರೂ.2,000/- ಪಡೆದುಕೊಂಡು ಆ ಹಣವನ್ನು ನಿಮ್ಮ ಗ್ರಾಮ ಸಹಾಯಕ ಶ್ರೀ ಕಾಂತರಾಜು ಅವರ ಕೈಗಳಲ್ಲಿ ಕೊಟ್ಟಿದ್ದೀರಿ.

ನೀವು ಗ್ರಾಮಸಹಾಯಕ ಕಾಂತರಾಜು ಅವರ ಕೈಗಳಲ್ಲಿ ಕೊಟ್ಟ ಹಣದ ಮೂಲದ ಬಗ್ಗೆ ನಿಮ್ಮನ್ನು ಲೋಕಾಯುಕ್ತ ಮೋಲೀಸ್ ಅಧಿಕಾರಿಗಳು ಪ್ರಶ್ನಿಸಿದಾಗ ನೀವು ಯಾವುದೇ ಸೂಕ್ತ ಉತ್ತರ ಕೊಡಲುವಿಲ್ಲದಿರಲಾದಿರಿ. ಈ ಮೂಲಕ ನೀವು ನಿಮ್ಮ ಕರ್ತವ್ಯ ಪಾಲನೆಯಲ್ಲಿ ಸಂಪೂರ್ಣ ಪ್ರಾಮಾಣಿಕತೆ ಹಾಗೂ ಕರ್ತವ್ಯ ನಿಷ್ಠೆಯನ್ನು ಪಾಲಿಸದೆ ಮತ್ತು ಸರ್ಕಾರಿ ನೌಕರರಿಗೆ ಉಚಿತವಲ್ಲದ ರೀತಿಯಲ್ಲಿ ನಡೆದುಕೊಂಡು ದುರ್ನಡತೆ/ದುವರ್ತನೆಯಿಂದ ವರ್ತಿಸಿ, ಕರ್ನಾಟಕ ನಾಗರಿಕ ಸೇವಾ ನಿಯಮಗಳು (ನಡತೆ) 1966, ನಿಯಮ 3(1)(i)(ii) ಮತ್ತು (iii) ರಡಿಯಲ್ಲಿ ಉಕ್ತವಾದ ದುರ್ನಡತೆ ಎಸಗಿದ್ದೀರಿ ಅಂತ ನಿಮ್ಮ ಮೇಲೆ ದೋಷಾರೋಪಣೆಯನ್ನು ಮಾಡಲಾಗಿದೆ.”

4. The Inquiry Officer (Additional Registrar of Enquiries- 7) on proper appreciation of oral and documentary evidence has held that, the above charge against the DGO Shri D.R.Mohan Kumar, Village Accountant, Hebbalu Circle, Halebidu Hobli, Belur Taluk, Hassan District, is ' proved '.

5. On re-consideration of report of inquiry and all other materials on record, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. Therefore, it is

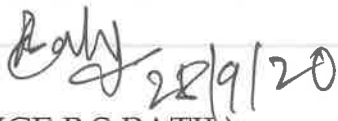
hereby recommended to the Government to accept the report of Inquiry Officer.

6. As per the First Oral Statement of DGO furnished by the Enquiry Officer, DGO Shri D.R.Mohan Kumar is due for retirement on 31-07-2044.

7. Having regard to the nature of charge (demand and acceptance of bribe) '*proved*' against the DGO - Shri D.R.Mohan Kumar and considering the totality of circumstances, it is hereby recommended to the Government to impose penalty of '*compulsory retirement on DGO Shri D.R.Mohan Kumar.*'

8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.

  
(JUSTICE B.S.PATIL)  
Upalokayukta,  
State of Karnataka.

BS\*